

**Pak trained terrorists coming *via* Bangladesh and Nepal**

3572. SHRI SHADI LAL BATRA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that terrorists trained in Pakistan are coming to India *via* Bangladesh and Nepal;
- (b) if so, the details thereof;
- (c) whether Government has held talks with Pakistan, Nepal and Bangladesh in this regard;
- (d) if so, the reaction of the Governments of Pakistan, Nepal and Bangladesh thereto; and
- (e) the steps taken by Government to check infiltration of terrorists from these countries?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (d) The Government is aware of the use of Indo-Nepal and Indo-Bangladesh border by some suspected persons, having links with the terrorists in the neighbouring country, to enter into India. The Government of India is consistently taking up this issue with the Governments of Pakistan, Nepal and Bangladesh at various fora. The Government of Pakistan has been urged to implement its commitment that it would not allow the territory under its control to be used for terrorism against India in any manner. The Bangladesh and Nepal Governments have assured that they would not allow their territory to be used for activities against India.

(e) The Government has adopted a multi-pronged approach including institutional mechanism to stop infiltration of terrorists. The steps taken in this regard *inter-alia* includes:-

- Domination of border by patrolling, laying nakas/ambushes and carrying out special operations.
- Construction of fencing, patrol roads, floodlighting and additional Border Out Posts.
- Use of water crafts/boats and floating Border Out Posts in riverine segments.
- Use of force multipliers like Hand Held Thermal Imager, Battle Field Surveillance Radars, Night Vision Devices/Night Vision google.
- Special operations in collaboration with local sister agencies.